

I (c) No, Sir.

I (d) The plot has now been included in the ensuing auction per gramme.

**Officer of Plot to the Maharashtra Government in Lieu of Sirmur Plot**

2628. SHRI MUKESH R. PATEL:  
SHRI SANJAY NIRUPAM:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Central Government has offered a plot at Shrinivas-puri in lieu of the Sirmur plot, to the Maharashtra Government and whether due to inconvenience and unsuitability, the Maharashtra Government has refused the offer;

(b) if so, whether Government are going to vacate the Sirmur plot and hand over the same to the Maharashtra Government;

(c) if so, by when it would be executed; and

(d) if not, the alternative steps proposed to be taken by Government to this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. KATESWARLU): (a) Yes, 10 acres land in Srinivaspuri in lieu of Sirmur Plot was offered to the Government of Maharashtra Government of Maharashtra. It was stated that they were no more than 1.5 acres land in Srinivaspuri.

(c) No sir

(d) Does not arise in view of reply at (b) above

(e) Further steps in this regard will be taken in consultation with the Government of Maharashtra

**Revision of Population Limit of towns**

2629. SHRI MUKESH R. PATEL;  
SHRI SANJAY NIRUPAM:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to answer to Starred Question 124 given in the Rajya Sabha on the 31st July, 1997 and state;

(a) whether it is a fact that the population limit of the towns to be considered under AUWSP has been increased from 20,000 to 1,00,000;

(b) if so, the details thereof; and

(c) what is Government's decision regarding Maharashtra Government's demand of increasing the quantity of water being supplied in urban areas from 70 lpcd to 100 lpcd?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) No, Sir.

(b) Question does not arise.

(c) It has been clarified in the reply sent to the Maharashtra Government that the present norm of 70 lpcd is considered adequate for towns having population upto 1,00,000 as these towns do not generally have large industrial and institutional requirements of water.

**Statue on Willingdon Crescent**

2630. SHRI K. R. MALKANI:  
Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state;

(a) whether the beautiful group statue on Willingdon Crescent Sardar Patel Road junction in New Delhi is an approximate representation of Dandi March;

(b) whether it is a copy of this art sculpture has been printed on Rs. 500-note;